

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Review Petition No. 27 of 2007 in
Appeal No. 89 of 2006

Dated : August 2 , 2007

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member

CERC

V/s.

NTPC Ltd. & Ors.

-Review Petitioner

-Respondent(s)

Counsel for the Review Petitioner(s) : Ms. Jyoti Singh

ORDER

While we do not find any ground to review our judgment dated January 21, 2007, we, at the same time, clarify that para 43 of the judgment should be read in the context of and with reference to para 42.

With the aforesaid clarification, the review petition is disposed of.

(A.A. Khan)
Technical Member

(Anil Dev Singh)
Chairperson